

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal

No(s). 1695-1696/2014

SAKTU

Appellant(s)

VERSUS

STATE OF UP & ANR. ETC.

Respondent(s)

Date : 22/04/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr. Mukesh K. Giri, Adv.

For Respondent(s)

Mr. Devendra Jha, Adv.
Mr. Nitin Kumar Thakur, Adv.
Mr. P. N. Puri, Adv.UPON hearing the counsel the Court made the following
O R D E R

Service of notice of lodgement of petition of appeal is
complete.

Original record from the Courts below has been received.

Parties, however, have not filed the additional
documents.

The matter stands complete, in the given circumstances.

Registry to process to list the same before the Hon'ble

Court, as per rules.

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.04.28
11:08:37 IST
Reason:

(RACHNA GUPTA)
Registrar